

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
19-04-2024 AT 10:30 AM**

**CP (IB) No. 21/123/HDB/2023
AND
IA (IBC) 701 & 770/2024 in CP (IB) No. 21/123/HDB/2023
u/s. 123 of IBC, 2016**

IN THE MATTER OF:

State Bank of India

...Petitioner

AND

Mr. Kolli Venkata Raja Sekhar (GKC Projects Limited)

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA (IBC) 701/2024

Mr DSRK Sai Baba, Bankruptcy Trustee, present through Video Conference.
This is an application to condone the delay of four days in filing the preliminary report. Report is taken on record.
Accordingly, **this application is allowed and disposed of.**

IA (IBC) 770/2024

Mr DSRK Sai Baba, Bankruptcy Trustee, present through Video Conference.
This is an application to take on progress report on record. Report is taken on record.
Accordingly, **this application is allowed and disposed of.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)